



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
42	I.A.(Civil)/150/2025 B/O in WA/13682/2024 WITH WA/13682/2024 (Filing Number)	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	SC, EXCISE DEPTT.
		RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MR. H BURAGOHAIN	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
43	PIL/2/2025 B/O	SUJIT KUMAR CHANDA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
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17)	MR. A AHMED	27-01-2025	To	27-01-2025

18)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
19)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/362/2025 B/O	ANJAN JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. T BEGUM	SC, IRRIGATION
ADMISSION				
53	WP(C)/5166/2024 FIXED	ASHOK BHATTACHARJEE Versus REGISTRAR OF COOPERATIVE SOCIETIES, GOVT. OF ASSAM AND 2 ORS	MR P CHOWDHURY MR D TALUKDAR	SC, CO OP MR. P K ROY (R-3) MR. S K CHAKRABORTY(R-3) MRS. A CHAKRABORTY(R-3) MS S DAS (R2) R BHOWAL (R2)

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18)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 WP(C)/6373/2024 AT 2:00 PM , WITH LCR, BY SLIP	AJGAR ALI @ AJGAR @ AJGAR AH Versus THE UNION OF INDIA AND 7 ORS	M M RAHMAN MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
32	WP(C)/351/2025 AT 10:30 A.M.	PROF. GURU PRASAD KHATANIAR Versus THE GAUHATI UNIVDRSITY AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, G U
MOTION				
33	WP(C)/6538/2024 FIXED	BRAJENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, AG (A AND E) MR. S K MEDHISC, AG (A AND E) SC, SEC. EDU.
ORDERS				
34	Cont.Cas(C)/395/2019 FIXED	ABDUL HAMID Versus SANJIB BHUYAN AND 2 ORS	MR. MD S HOQUE MR. M DEKA	
35	Review.Pet./6/2025 B/O	GS 162973N SIR BRIJ BHUWAN RAM AND ORS Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/5645/2024 B/O	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
57	WITH WP(C)/5804/2024	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH
58	WP(C)/225/2025 FIXED	PULIN DIBRUWAL Versus THE STATE OF ASSAM AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
59	WP(C)/229/2025 FIXED	AJMERI BEGUM Versus THE UNION OF INDIA AND 5 ORS	DR. R SARMAH MS P SAHA	DY.S.G.I.
60	WP(C)/244/2025 FIXED	DR. MS RICHA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	SC, AG (A AND E) SC, HEALTH AND F W
61	WP(C)/371/2025 B/O	BAHARUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST
62	WP(C)/375/2025 B/O	RINA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	CRL.A(j)/141/2023 WITH LCR 3 FILES. P.B-2. FIXED.	SUBAL CHANDRA DAS Versus THE STATE OF ASSAM	MR. M H LASKAR (AMICUS CURIAE)	PP, ASSAM
18	I.A.(CrI.)/1053/2023 WITH LCR 5 FILES, P.B.-2, OFFICE NOTE, B/O in CrI.A./401/2023	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
	WITH CrI.A./401/2023	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Z HAMMAD MR T H HAZARIKA MR E AHMED MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
19	WITH CrI.A./358/2023	MD. SAMIR ALI AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
	WITH I.A.(CrI.)/906/2023 in CrI.A./358/2023	MD. SAMIR ALI AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
20	I.A.(CrI.)/739/2024 FIXED. in CrI.A./4738/2024	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
	WITH CrI.A./4738/2024 (Filing Number)	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR B	MR P KATAKI	

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/8155/2019 FIXED	HIREN CH. DAS Versus THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
10	WP(C)/3799/2020 FIXED	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR	MRS S BARUAH ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Cont.Cas(C)/581/2024 FIXED	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MS G HAZARIKA
53	WP(C)/295/2025 FIXED	OJA TRADE AND INDUSTRIES Versus RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3)
54	WP(C)/373/2025 B/O	GOBINDA CHANDRA PAUL Versus THE STATE OF ASSAM AND 28 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, PWD ROAD GA, ASSAM SC, REVENUE
55	WP(C)/374/2025 B/O	ABIRAM TAPPA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K BORUAH MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, REVENUE
ADMISSION				
56	WP(C)/169/2025 CAVT. NO.12792/024, FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	SC, CO OP GA, ASSAM MR. R K PRADHAN (FOR CAVEATOR) MR. A K SAIKIA (FOR CAVEATOR)
ORDERS				
57	WP(C)/135/2025 WITH STEPS, FIXED	M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS	MR. S DUTTA MR. B SHARMA MR. H DAS	MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. A DHANUKA(R-2) MS. S YASMIN(R-4)

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,27th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
55	WP(C)/1276/2024 B/O	SHILPI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, BTC SC, FINANCE
56	WP(C)/3014/2024 B/O	RAVI RAJAN TIWARI Versus THE UNION OF INDIA AND 3 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR P R SARMA	MR M R ADHIKARI(R-1) DY.S.G.I.
57	Review.Pet./4/2025 WP(C) 1537/15 (D/O), B/O	C CHANDRA KUMAR Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
58	WP(C)/6815/2023 PART-HEARD, FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
59	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
60	WP(C)/590/2024 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
46	Bail Appln./2702/2024	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./2552/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MR. S BISWAS (Amicus Curiae, R-2) MS. C KALITA (R-2) PP, ASSAM
48	Bail Appln./3903/2024 FIXED	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. A M BORA MR. P DAS	PP, ASSAM
49	Bail Appln./165/2025 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN	PP, ASSAM
BAIL HEARING				
50	AB/3431/2024 FIXED	EKU ALI @ AZIM AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
51	AB/46/2025 (AT 2:00 PM), FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
52	AB/48/2025 (AT 2:00 PM), FIXED	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
53	AB/50/2025 (AT 2:00 PM), FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
54	AB/52/2025 (AT 2:00 PM), FIXED	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
55	AB/53/2025 (AT 2:00 PM), FIXED	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

56	AB/54/2025 (AT 2:00 PM), FIXED	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
57	AB/55/2025 (AT 2:00 PM), FIXED	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
58	AB/56/2025 (AT 2:00 PM), FIXED	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
59	AB/57/2025 (AT 2:00 PM), FIXED	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
60	AB/58/2025 (AT 2:00 PM), FIXED	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	Tr.P.(C)/1/2025 FIXED	SMT. MAMTA BASFORE Versus AMAN BASFORE	MR. B J MUKHERJEE A SAHA	

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I

**ITEM NO. 19 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./189/2025 B/O	SRI BIPLAB MAZUMDER @ BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
56	FAO/86/2024 CAVT. NO.11762/024, FIXED	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
BAIL HEARING (BA)				
57	Bail Appln./3791/2024 WITH OFFICE NOTE, FIXED	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR B TAID	PP, ASSAM
58	Bail Appln./3893/2024 WITH OFFICE NOTE, FIXED	MD HASAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MR. N I KHAN	PP, ASSAM
59	Bail Appln./3901/2024 WITH CASE RECORD (SCANNED COPY), FIXED	PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB
60	Bail Appln./19/2025 WITH OFFICE NOTE, FIXED	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
BAIL HEARING				
61	AB/3367/2024 FIXED	SHAH ALAM @ SHWAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	Crl.Rev.P./11/2025 FIXED	BEGUM DIMPAL SULTANA (PROPRIETOR DYNAMIC ENTERPRISE) Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
QUASHMENT				
32	Crl.Pet./590/2018 CRL.PET. 427/2017(D/O), WITH LCR 2 FILES, FIXED	SRI SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MR. B C DAS, LAC (R-2) MR B BURAGOHAIN (R2) MR. P K GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
33	WITH I.A.(Crl.)/658/2017	SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM and ANR.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	PP, ASSAM
	WITH I.A.(Crl.)/951/2018 in Crl.Pet./590/2018	MRS. BHANU RAJKHOWA KONWAR Versus SATYENDRA MOHAN DASTIDAR AND ANR	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. M MAHANTA MR. M CHOUDHURY MR. P K MUNIR
34	WITH Crl.Pet./783/2017	SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM and ANR.	MR.M MAHANTA MR.M CHOUDHURY MR.V A CHOWDHURY MR.P K MUNIR	MR.B C DAS(R-2) MR. P K GOGOI (R-2) MR J P KACHARI(R-2) PP, ASSAM LEGAL AID COUNSEL
HEARING				
35	Crl.Rev.P./456/2013 WITH LCR 6 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	AB/3417/2024 FIXED	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./53/2025 WITH CASE RECORD (SCANNED COPY), FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
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17)	MR. A AHMED	27-01-2025	To	27-01-2025
18)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
19)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	Crl.Rev.P./19/2025 B/O	PREM CHAND SHARMA Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR P BHARDWAJ	PP, ASSAM
47	AB/135/2025 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST), FIXED	SRI BIDYUT BIKASH DEKA Versus THE STATE OF ASSAM,	MR. R PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./22/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD MAINUL HAQUE @ MAINUL HAQUE ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ORDERS				
49	I.A.(Crl.)/61/2025 B/O in Crl.Pet./549/2024	MOZIBOR RAHMAN Versus ASHAN ALI AND 2 ORS	MR. J AHMED MR R A AHMED MR R A AHMED MS A HUSSAIN MR M AHMED H G DAISY	MS P BORA PP, ASSAM
	WITH Crl.Pet./549/2024	ASHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/5616/2018 FIXED	RAJENDRA DAS, Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
55	WITH WP(C)/5757/2018	RAJENDRA DAS Versus THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
56	WITH I.A.(Civil)/282/2020 in WP(C)/5757/2018	JAI PRAKASH GOENKA Versus RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI
57	WITH Cont.Cas(C)/712/2019	RAJENDRA DAS Versus BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH
58	WP(C)/973/2023 WITH OFFICE NOTE, FIXED	RAM ASHISH GUPTA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	SC, OIL
ORDERS				
58	WP(C)/6924/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI	SC, HOUSING AND URBAN AFFAIRS SC, GMC SC, GDD
59	I.A.(Civil)/145/2025 B/O in WP(C)/6909/2021	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND ORS	MR N RAHMAN MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD- ROADS) SC, REVENUE
	WITH WP(C)/6909/2021	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD- ROADS) SC, REVENUE

WITH
[I.A.\(Civil\)/2905/2024](#)
in WP(C)/6909/2021

SHARIF UDDIN AHMED AND 7 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR N RAHMAN

GA, ASSAM
SC, REVENUE
SC, PWD

60 **WITH**
[WP\(C\)/458/2022](#)

BHAIRAB DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MS. S KANUNGOE
MS. R CHAKRAVARTY
MS. J CHETTRY

GA, ASSAM
MR. C K S BARUAH (R-4 &
5)
SC, REVENUE
MR. B CHOUDHURY, SC,
PWD

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,27th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/2823/2023 FIXED, BY SLIP	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
52	Cont.Cas(C)/58/2024 FIXED	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
53	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
54	I.A.(Civil)/2852/2024 FIXED in WP(C)/114/2013 WITH WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR S K KEJRIWAL	SC, REVENUE
	WITH I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
		RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
HEARING				
55	WP(C)/2529/2022 PART-HEARD, FIXED, BY SLIP	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
56	WP(C)/7535/2022 PART-HEARD, FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.

57 [WP\(C\)/7232/2015](#)
FIXED, BY SLIP

NABAJYOTI SARMA
Versus
THE NEW INDIA ASSURANCE CO. LTD. 3
ORS.

MS. A K CHOUDHURY
MR. M CHOUDHURY
MR. D CHOUDHURY
MR. T ALI
MR. S N KRISHNATRAYA

MR. S DUTTA (SR.
COUNSEL, (R-1 to R-4))
DR. B AHMED(R-1 to R-4)
MR SISHIR DUTTA
MR. A SAHAD(R-1 to R-4)
MR. J B SAIKIA(R-1 to R-4)
MS M BORCHETIYA
MR. S DUTTA
MR. D HALOI(R-1 to R-4)

58 [WP\(C\)/6703/2023](#)
FIXED, BY SLIP

MD BASHARATUL ISLAM
Versus
THE STATE OF ASSAM AND 5 ORS

MD. M H CHOUDHURY
MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED
TANZIM L. CHOUDHURY
TANZIM L. CHOUDHURY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR MONDAY, THE 27TH DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

1. REVIEW PET. 7/2024 (FIXED)	GAGAM MOYONG VERSUS OSI KOPAK AND 5 ORS.	NIKITA DANGGEN OKEN DUGGONG K CHOTTON P SIGA HONI TANA TARA RUBU TANI K GAO	GA(AP)
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 27TH DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

FOR DELIVERY OF ORDER

1.	CRL.PET. 15/2024	EKA RIMO VERSUS THE STATE OF AP AND ANR	PRITAM TAFFO MINTER KARBAK EHO MENJO V MANDAL	ROMJIR RAKSHAP TAKOM ROLENG PP OF AP
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ORDERS

2.	ELECTION 10/2024 FIXED	PET. TABA TEDIR VERSUS TOKO TATUNG	KHOGEN BUI T TORUM PARSWAJYOTI DAS NAIR H RAHMAN G ALAM	DICKY PANGING DAINA TAMUK DOGE LONA KIRMAR ADO TOKGE DARIN MARGE D
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WITH

I.A.(C) 192/2024
IN ELECTION
10/2024

PET. THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR

TETO TABA
D CHADA

TAR TORUM

WITH

I.A.(C) 241/2024
IN ELECTION
10/2024

PET. TOKO TATUNG
VERSUS
TABA TEDIR

TOKGE DARIN

TAR TORUM

WITH

I.A.(C) 14/2025
IN ELECTION
10/2024

PET. TOKO TATUNG
VERSUS
TABA TEDIR

DICKY PANGING

TAR TORUM

WITH

I.A.(C) 15/2025
IN ELECTION
10/2024

PET. TABA TEDIR
VERSUS
TOKO TATUNG

TAR TORUM

DICKY PANGING